C. A. T. Bench, JAIPUR

Date of Order	Orders
Extra set not filed 8/5/93.	
7.5.93 Present:-	None for the parties. Advocates are on strike. May be listed for admission on 18-5-93. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judl.)
18.5.93 Present:-	Sh. M. Rafiq, counsel for the applicant/petitioner. Sh. Kanal Rawat, counsel on behalf of Sh. Jitendra Kumar. The learned counsel for Sh. Jitendra Kumar submits that he has filed his power today. Notice of the OA may be given to him as it has not been served. He should collect a copy of the OA from the Registry. As far as this MP is concerned, the certificate about the depositing amount with the authority may be taken on record in the OA. MP stands disposed of accordingly. (O. P. Sharma) Administrative Member (D. L. Mehta) Vice-Chairman

Copy sent to the applicant vide 3995 Date 14-6-93